

C.P. No. 11194 fixed  
for orders on 21-1-94

Appln  
15/1

Per Tribunal

Date

Applicant in person / by  
Advocate / Respondent by  
Counsel.

The matter adjourned to  
for

Dy. Registrar

Per Tribunal

Date: 21-1-94

Applicant in person / by None

Advocate / Respondent by None

Counsel. Due to disturbance caused on a/c of

The matter adjourned to <sup>Mahanadra Bandh</sup> 28-1-94  
for Orders C.P.

Dy. Registrar

Dated 28-1-94

Shri S. C. Halli for  
the applicant, Shri S. C.  
Dhawan for the respondent.

Adjourned to 3/3/94.

M.R. Kolhatkar

(M.R. Kolhatkar)

Dated 3/3/94

m/A

Shri S. C. Halli for the  
Contempt Petitioner.

Issue notice to the alleged  
contemner returnable on 8-4-94.  
Put up on 8-4-94.

M.R. Kolhatkar

J.S.  
(Smt. Lakshmi Swaminathan) (M.R. Kolhatkar)  
m/J

m/A

Notice issued to  
the applicant a  
for adjournment on 15/1/94  
every 2/3

7

Date: 8.4.1994:

Applicant by Shri S C Halli. Shri S.C. Dhawan counsel for the respondents.

No reply has been filed, but Shri Dhawan states that the order dated 20th September 1993 has been passed by the General Manager in compliance of the order passed by the Tribunal. We find that the directions were to have a fresh look into the applicant's financial status and that of his family and then reach a definite conclusion whether the applicant deserves appointment on compassionate ground, by passing a reasoned order as directed by the Tribunal. The order passed by the GM does not give any reasons for the view taken.

Since the applicant has to approach the Tribunal afresh for the relief we direct the respondents to pay Rs.200 as costs to the applicant for the hardship caused to him.

A fresh reasoned order shall be passed within two months from the date of communication of this order.

C.P. No. 11/94 is disposed with the above directions.

Re  
814

M.R.Kolhatkar

(M.R.Kolhatkar)  
Member(A)

M.S.Deshpande  
(M.S.Deshpande)  
Vice Chairman

order/Judgement despatched  
to Applicant/Respondent(s)  
on 8/4/94

Notice dtd. 15-3-94  
issued to (entommon  
No. 2 sec'd. back  
unseened under postal  
stamp "Retired"

MS